NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/26/CB/2017

NAME OF THE PETITIONER(S)

: D. SUYARAJ

NAME OF THE RESPONDENT(S)

: S.M. DETERGENTS PVT LTD & 2 OTHERS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) M.K. PREGTHA. ? for KSR XW. }

for

Peteteonus

Michanile.

ORDER

Counsel for petitioner present. Counsel for respondent called but absent. No representation. Counsel for petitioner submitted that she has received copy of the counter and prayed time for filing rejoinder. She is directed to inform the next date of hearing to the counsel for respondent. Time is enlarged at her request. Put up on 07.12.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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